

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.08-IA/725(AHM)2024
in
C.P.(IB)/222(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India
V/s
GirishKumar Jayantibhai Patel
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on 03/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Pragati Bansal, Adv.
For the Respondent :

ORDER

The 8th progress report for the Quarter ended on 30th September, 2023 is filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/725(AHM)2024** stands disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)